

DIVISION BENCH  
COURT - I

S-15

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/175(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SUBHADEEP DEY VS ELEMTECH SOLUTION PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT

**Appearance via video conference/physically**

For the Petitioner

Mr. Debraj Saha, Adv.

Mr. Abhishek Banerjee, Adv.

**ORDER**

1. Ld. Counsel for the Petitioner present.
2. Registry is directed to issue notice to the respondent by speed post and email and place tracking information on record.
3. Reply affidavit will be filed within two weeks.
4. Meanwhile, interim prayer at '1' on page no 23 of the CP 175/KB/2024 is granted.
5. Post this matter on **22.08.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**